

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 3/58, 59/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017**

Name of the Company: Oriental Insurance Co. Ltd.
V/s.
Ambuja Cement Ltd.

Section of the Companies Act: Sections 58, 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KAMAL AGRAWAL	FCA- MR	Petitioner	Kamal Agrawal
2.				

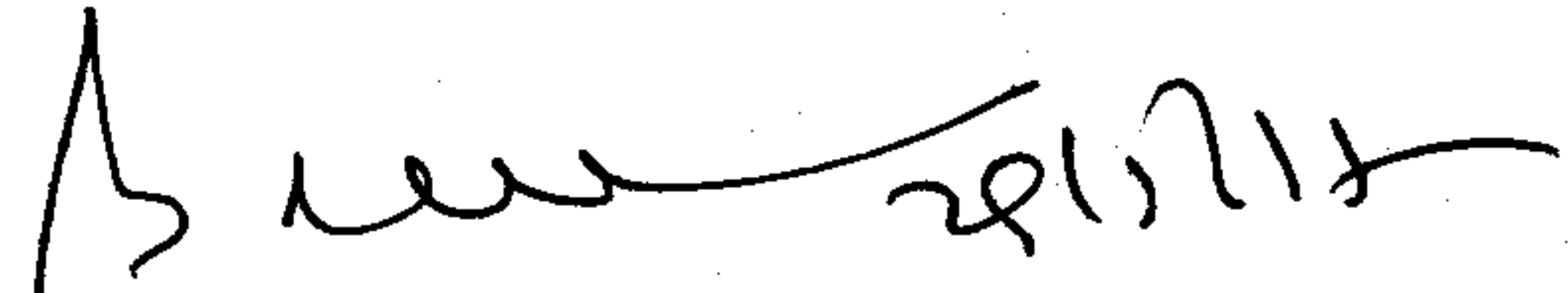
ORDER

Learned FCA Mr. Kamal Agrawal present for Petitioner. None present for Respondents.

Copy of the plaint in civil suit filed.

Petitioner requested time to file names of the interim shareholders.

List the matter on 10.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of May, 2017.